

"NOTIFICATION"

In supersession of this Registry Notification No.HHC/Estt.7(35)/2005-19602-05, dated 22.07.2013 and in exercise of powers conferred under Section 4 (1) (b) of RTI Act, 2005, updated information under R.T.I. Act, 17 points updated as:

**Pro-active disclosure under Section 4 of
RTI Act, 2005.**

- (i) "The particulars of its organization, functions and duties:

PARTICULARS OF HIGH COURT

The High Court of Himachal Pradesh has been established on 25th January, 1971. The sanctioned strength of Hon'ble Judges, including Hon'ble the Chief Justice is eleven.

Sittings of the Court

Court working hours are from 10.00 A.M to 1.00 P.M and 2.00 P.M to 4.15 P.M. Saturdays are generally non-working days for courts in the High Court, yet some of the Saturdays are declared as working days for the Courts.

Registry of High Court

Except holidays the Registry of the High Court remains open from 9.45 A.M to 4.45 P.M with half an hour lunch break from 1.30 P.M to 2.00 P.M.

The Registry is headed by the Registrar General. It has been divided into the following branches:-

- 1) Confidential Branch
- 2) Vigilance Branch
- 3) Inspection Branch
- 4) Rules Branch
- 5) Judicial Branch
- 6) Establishment Branch

- 7) GAD Branch
- 8) Organization and Administration Branch
- 9) Accounts Branch
- 10) Judges Branch
- 11) Protocol Branch
- 12) Computer Branch
- 13) Library

In addition to Registrar General, there are five other Registrars viz;

1. Registrar (Rules)
2. Registrar (Vigilance)
3. Registrar (Judicial)
4. Registrar (Inspection)
5. Registrar (Administration)

Note: Newly created post of Registrar (Administration) is to be filled up from the Ministerial Staff of the High Court Registry.

- (a) There is also a Judicial Officers of the State Subordinate Judiciary cadre who is designated as Central Project Co-ordinator (C.P.C.).

Sanctioned strength of Officers/Officials on the Establishment of the High Court Registry as on **31.03.2015**, along with their pay scales is as follows:-

Sl. No.	Nomenclature of the Cadre	Total No. of posts In the Cadre	Existing pay scale
1.	Registrar General	1	₹ 70290-1540-76450
2.	Registrar (Rules)	1	-- do --
3.	Registrar (Vigilance)	1	₹ 57700-1230-58930-1380-67210-1540-70290
4.	Registrar (Judicial)	1	₹ 51550-1230-58930-1380-63070
5.	Registrar (Inspection)	1	₹ 51550-1230-58930-1380-63070
6.	Civil Judge (Senior Division) as C.P.C. of e-Courts Project	1	₹ 39530-920-40450-1080-49090-1230-54010
7.	Registrar (Administration) newly created	1	Rs.15600-39100/- + Rs.8400/- Grade Pay + Rs. 2500/- Sectt. Pay.
8.	Additional Registrars	3	Rs.15600-39100/- + Rs.8400/- Grade Pay + Rs. 2500/- Sectt. Pay.
9.	Deputy Registrars	5	Rs.15600-39100/- + Rs.7600/- Grade Pay + Rs.2500/- Sectt. Pay
10.	Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice	1	Rs.15600-39100/- + Rs.7600/- Grade Pay + Rs.2500/- Sectt. Pay + Rs. 1200/- Special Pay
11.	Assistant Registrar	8	Rs.15600-39100/- + Rs.6600/- Grade Pay + Rs.2500/- Sectt. Pay

